NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/148/2016

NAME OF THE PETITIONER(S)

: Subash Vasudevan

NAME OF THE RESPONDENT(S)

: M/s Vijava Luxury Housing Project Private Ltd. & 7 others

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

3, 4

SIGNATURE

REPRESENTATION BY WHOM

1. Sn' Vauhin

Counsel for rupondents

Sri Varchine

For

V. Haberh + Associales

2. Deepika Murali

Ripple Hamza &

Coursel for Peritioner

(1) 12,5,8,-8.
ORDER

Ms Deepika Murali, counsel for petitioner present. Shri Vineet Subramani, counsel for R2, R5, R6 to R8 present. Ms Sri Varshini, proxy counsel representing PCS for R3 & R4 present. Counsel for petitioner prayed time for filing rejoinder. Time extended at request. Put up on 15.11.2016 at 10.30 A.M.

(Ch. Mohd.Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)